NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>NOTICE</u>

Take notice that the following matters listed on 05.03.2021 in the Court-II will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Shibankur Roychowdhury & Anr.	Gaurav Bahl	Kunal Mimani-R6
	No. 141 of 2020	Vs.		
	Part Heard	Pralayankur RoyChowdhuruy & Ors.		
		With		
2.	Comp. App. (AT)	Biplabankur Roychowdhury & Anr.	Aseem Chaturvedi	Vikrant Pachnanda-R1
	No. 132 of 2020	Vs.		Debanjan Mandal-R2
		Pralayankur Roychowdhuruy & Ors.		Tridib Bose-R4 & R7
	Part Heard			Dinesh Agnani-R5 &
		With		R8
3.	Comp. App (AT)	Ratnankur Roychowdhury & Anr.	Ashutosh Gupta	Shaunak Mitra
	No. 123 of 2020	Vs.		Vikrant Pachnanda-R1
		Prayankur Roychowdhury & Ors.		Wamika Trehan-R4
	Part Heard			& R7
	1 41 1 11 11 41			Dinesh Agnani-R5 &
				R8

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By the order of Hon'ble Acting Chairperson -sd/-

1. Notice Board

2. Website: www.nclat.nic.in Registrar